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NOTIFICATION  
INCOME TAX

NO. 443 /F.No.203/8/73-ITA.II/: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Social Science Research, the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

GUJARAT UNIVERSITY, AHMEDABAD.

Sd/-

( T.P. JHUNJHUNWALA )  
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA.

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Commissioner of Income-tax, Gujarat-I, Ahmedabad. A copy of the report received from Indian Council of Social Science Research is enclosed for information and necessary action.
3. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
4. Indian Council of Social Science Research, I.I.R.A. Hostel Building, Indraprastha Estate, New Delhi-1 with reference to their letter No.F.15-7/73-BC dated 30th July, 1973.
5. Registrar Gujarat University, Ahmedabad-9 with reference to his letter No.ACC/2/9022 dated 11.5.73.
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